

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 242/13	TP 9/17	Hearng	433(e) /433(f)	HDFC Bank Ltd. Vs Narayana Electrical Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>Sudhir B.S</i> <i>9036022988</i>	<i>Petitioner</i>	<i>BSSudhir</i>

ORDER

Counsel for petitioner is present. Notice sent to Respondent returned unserved with endorsement 'no such addressee is existing in the said address'. Counsel is directed to file correct address of the Respondents. He has filed 2 set of copies. He is further directed to comply with the relevant provisions of Rules framed under I & B code applicable to the case.

List it on 09/06/2017.


Member (J)


Member (T)